

Prl. District Court, West Godavari,
Eluru, Dated 27.05.2020.

C I R C U L A R

Sub:-Courts – Civil & Criminal - Disposing of cases which are ripe for disposal pending in various Courts in the District through Video Conferencing – Certain Instructions – Issued – Regarding.

Ref:- Hon'ble High Court's Circular, dated 20.04.2020

It is to inform that the Hon'ble High Court has issued Circular under reference cited directing all the Judicial Officers to dispose of the cases through Video Conferencing during lock down period.

Hence, all the Judicial Officers working in the Unit of West Godavari are requested to get dispose of the cases which are ripe for disposal pending in their respective Courts through Video Conferencing, by requesting the Advocates concerned to extend their co-operation in disposing of the matters.


**I ADDL. DISTRICT JUDGE,
FAC/PRL. DISTRICT JUDGE,
W.G., ELURU.**

To

All the Judicial Officers in the Unit with a request to communicate the same among the members of the respective Bar Association.

DIS NO 1870
DATE 27/5/2020